

ITEM NO.5

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).234/2018

SHANTANU KUMAR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln.(s) for directions and for interim directions and for impleadment)

Date : 29-10-2018 The matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. Prashant Bhushan, AOR
Mr. Govind Jee, Adv.

For Respondent(s)/ Applicant(s) Mr. Tushar Mehta, Ld. SG
Mrs. Kiran Suri, Sr. Adv.
Mr. P.K. Dey, Adv.
Mr. Sachin Sharma, Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. V. Giri, Sr. Adv.
Mr. Krishna Dev I., Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. Tushar Mehta, learned Solicitor General appearing for the respondent-Union of India, list the matter on 13.11.2018.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR